

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 301 OF 2015 &
IA NO. 485 OF 2015**

Dated: 13th August, 2019

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **26.08.2019**.

Court Master/PS

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